## GOVERNMENT OF TELANGANA FACTORIES DEPARTMENT

From
B.Rajagopala Rao
Director of Factories
Telangana
Block No. 304, 3<sup>rd</sup> floor,
Maitrivihar
Ameerpet
Hyderabad.

To All the Occupier/ Managers of Factories

## Lr. No. A1/1347-3/2020, dated 24-3-2020

Sir,

Sub: COVID-19 - Epidemic Diseases Act, 1897 - Lock Down - Closure of

factories - Request to pay the wages during shut down period - Reg.

Ref: 1. G.O.Ms.No.45-GAD, dated 22-3-2020 of Government of Telangana.

2. G.O.Rt.No. 160 of LETF (LabII) Department, dated 23-2-2020.

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While inviting your attention to the instructions issued by the Government in the reference cited you are requested to pay the wages to all the workers (including contract and casual workers) during shut down period. You are informed that violation of the instructions issued in the references cited shall be dealt under the provisions of the Epidemic Diseases Act, 1897, the Disaster Management Act, 2005, the Payment of Wages Act etc.,

End: As above

Yours faithfully

B.Rajagopala Rao 4
Director of Factories

Telangana.